

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4808
ANSWERED ON:25.08.2010
INDIAN OFFICIALS IN PAKISTAN
Agarwal Shri Jai Prakash

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government is aware of the alleged atrocities committed against/ill treatment meted out to officials of Indian Embassy in Pakistan during the last three years till date;
- (b) if so, the details thereof;
- (c) whether the Government has raised this matter at international fora; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) to (d) There have been instances of violation by Pakistan of the privileges and facilities to which officials of High Commission of India, Islamabad and members of their families are entitled under the Vienna Convention on Diplomatic Relations, 1961. The Government of India has taken up with the Government of Pakistan all such instances and has reminded Pakistan its commitments under the Vienna Convention. Government remains committed to taking all necessary measures for the safety and security of the personnel in Indian Missions abroad.